

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/236(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

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| IN THE MATTER OF | ASHIM KUMAR KAR VS PRABHUJI ETECH CREATIONS PRIVATE LIMITED |
| UNDER SECTION | SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1) |

Appearance (via video conferencing/physically)

Ms. Priyanka Kundu, Adv.

] For respondent No. 2

ORDER

1. Ld. Counsel for Respondent No.2 present.
2. The matter stands adjourned to **24.07.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**